

**Central Administrative Tribunal
Principal Bench**

**CP No.187/2018
OA No.4075/2017**

New Delhi, this the 17th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Sandeep Sirohi
aged about 27 years,
S/o Shri Neer Pal Singh
R/o H. No.392, Block B-5,
Sector-3, Rohini,
Delhi 110 085. ... Applicant.

(By Advocate, Shri S. N. Sharma)

Vs.

GNCTD through
Shri Rajender Kumar,
Chairman
DSSSB
FC-18, Institutional Area
Karkardooma,
Delhi-92. ... Respondent

(By Advocate, Shri Anuj Sharma)

: O R D E R (ORAL) :

Justice Dinesh Gupta, Chairman:

It is stated that the order of the Tribunal dated 20.12.2017 passed in OA No.4075/2017 has been complied with. Thus, the CP is closed.

**(K. N. Shrivastava)
Member (A)**

**(Justice Dinesh Gupta)
Chairman**

/pj/